GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 1520 TO BE ANSWERED ON MARCH 04, 2020

UPGRADING LIVING STANDARD OF SLUM POPULATION

No. 1520. SHRI HARNATH SINGH YADAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the population of people living in slums has been identified separately, if so, the State-wise details of their number;
- (b) whether Government has formulated any action plan to upgrade the living standards of people living in slums including Delhi, if so, the details thereof; and
- (c) whether Government has formulated any action plan to provide better education to the children living in these slums, if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) The Ministry of Housing and Urban Affairs (MoHUA) does not undertake any specific survey to identify population of people living in slums. As per Census of India, 2011, the number of people living in slums across the country is 6,54,94,604. The State/Union Territory (UT)-wise details of population of people living in slums are at Annexure-I.
- (b) 'Land' and 'Colonisation' are State subjects and therefore, it is the responsibility of the State/UT Governments to frame policies and implement schemes for upgrading the living standards of people living in slum areas. However, the Government of India through various programmatic interventions has been assisting States/UTs both technically and financially to address their housing shortage. In this regard, the MoHUA has been implementing Pradhan Mantri Awas Yojana Urban (PMAY-U) Mission since June 2015 to provide Central Assistance to States/UTs for providing all weather pucca houses to all eligible urban households including slum dweller by the year 2022. "In-situ" Slum Redevelopment (ISSR) component under PMAY-U Mission mandates to use land as a resource for providing

houses to slum dwellers. This approach aims to leverage the locked potential of land under slums to provide houses to the eligible slum dwellers by bringing them into the formal urban settlement. The State/UT-wise details including Delhi, of physical and financial progress for construction of houses for slum dwellers for upgrading standard of living in slums under various urban housing schemes of the MoHUA are at Annexure-II.

Additionally, the Delhi Development Authority (DDA) has reported that three In-Situ Redevelopment projects have been taken up at A-14 Kalkaji Extension, Jailorwala Bagh and Kathputli Colony having 3,024, 1,675 and 2,800 houses respectively for Economically Weaker Section (EWS) for in-situ rehabilitation of Jhuggi Jhopari (JJ) dwellers of these JJ clusters.

(c): The Department of School Education and Literacy, Ministry of Human Resource Development has reported that Government of India in partnership with the State/UT Governments have taken a range of initiatives to ensure that all children are enrolled in schools and complete their elementary education. The Department of School Education and Literacy has launched an Integrated Centrally sponsored Scheme for School Education – Samagra Shiksha with effect from 2018-19, which envisages school education as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education for all. Under the scheme, financial assistance is provided to States/UTs for undertaking various activities including opening/strengthening of schools up to senior secondary level, construction of school buildings & additional classrooms, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of residential schools/hostels, provision of free uniforms, free text books, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of 'out of school' children and residential as well as non-

residential training for older children, seasonal hostels/residential camps, special training centres at worksites, transport/ escort facility are also supported to bring children to the formal schooling system.

Also, mid-day meal is provided to students at the elementary level of education. Further, under the student oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

State/UT-wise details of population of people living in slums as per Census-2011

State/UT	@Slum Population				
Andhra Pradesh *	10186934				
Arunachal Pradesh	15562				
Assam	197266				
Bihar	1237682				
Chhattisgarh	1898931				
Goa	26247				
Gujarat	1680095				
Haryana	1662305				
Himachal Pradesh	61312				
Jammu & Kashmir	662062				
Jharkhand	372999				
Karnataka	3291434				
Kerala	202048				
Madhya Pradesh	5688993				
Maharashtra	11848423				
Manipur	NS				
Meghalaya	57418				
Mizoram	78561				
Nagaland	82324				
Odisha	1560303				
Punjab	1460518				
Rajasthan	2068000				
Sikkim	31378				
Tamil Nadu	5798459				
Tripura	139780				
Uttar Pradesh	6239965				
Uttarakhand	487741				
West Bengal	6418594				
A & N Islands	14172				
Chandigarh	95135				
D & N Haveli	NS				
Daman & Diu	NS				
Delhi	1785390				
Lakshadweep	NS				
Puducherry	144573				
INDIA	65494604				

Note: 'NS' indicates slum not reported.

Note: *: Andhra Pradesh means the erstwhile State of Andhra Pradesh i.e., the area now comprising the present-day State of Andhra Pradesh and Telangana.

Source: Census of India 2011, Primary Census Abstract for Slum.

[@] Slum Population estimated for 2613 slum reported cities/towns (includes 20 Census towns) out of 4041 statutory towns in Census 2011.

State/UT-wise details including Delhi, of physical and financial progress for construction of houses for slum dwellers for upgrading standard of living in slums under various urban housing schemes of MoHUA

S. No.	State/UT	Houses Sanctioned (Nos.)	Houses Grounded (Nos.)	Houses Completed (Nos.)	Central Assistance Sanctioned (Rs. in crore)	Central Assistance Released(Rs. in crore)*
1	A&N Islands	-	-	-	8.90	5.53
2	Andhra Pradesh	2,84,493	2,72,485	1,58,749	4,206.98	3,088.54
3	Arunachal Pradesh	2,708	2,708	420	140.81	140.81
4	Assam	6,647	6,172	3,785	148.34	112.56
5	Bihar	35,701	31,577	27,928	633.60	518.25
6	Chandigarh	17,696	17,696	17,696	300.94	379.03
7	Chhattisgarh	89,275	74,612	33,383	1,240.06	639.41
8	D&N Haveli	144	144	144	3.34	3.34
9	Daman & Diu	14	14	14	0.51	0.29
10	Delhi	55,424	55,424	38,824	1,163.04	1,120.65
11	Goa	-	-	-	-	1.85
12	Gujarat	2,58,557	2,11,679	1,69,191	2,760.58	1,828.75
13	Haryana	16,816	15,344	14,224	429.14	339.42
14	Himachal Pradesh	2,430	1,274	962	81.55	54.52
15	Jammu & Kashmir	14,208	9,003	6,961	238.33	153.02
16	Jharkhand	29,851	12,801	12,656	394.48	242.57
17	Karnataka	1,51,177	1,44,995	73,658	2,509.97	1,608.32
18	Kerala	44,281	40,072	39,245	419.88	416.51
19	Ladakh	369	77	62	24.84	20.42
20	Lakshadweep	-	-	-	-	-
21	Madhya Pradesh	1,69,931	1,35,906	58,210	2,461.52	1,497.84
22	Maharashtra	4,56,588	2,55,706	1,49,715	6,279.51	3,565.92
23	Manipur	4,079	4,079	4,079	76.26	76.26
24	Meghalaya	1,232	1,000	888	41.14	51.91
25	Mizoram	3,188	3,188	3,188	119.00	117.02
26	Nagaland	7,319	7,319	6,360	188.58	171.64
27	Odisha	33,358	25,289	16,842	600.06	380.89
28	Puducherry	1,542	1,542	1,006	37.02	40.75
29	Punjab	8,062	7,037	6,521	81.54	145.08
30	Rajasthan	65,054	61,534	46,704	1,047.72	945.32
31	Sikkim	293	293	293	46.98	46.98
32	Tamil Nadu	2,21,128	1,73,944	1,28,789	2,889.41	1,791.29
33	Telangana	1,57,868	1,25,279	97,319	2,025.37	1,454.76
34	Tripura	6,376	6,376	4,028	129.93	111.95
35	Uttar Pradesh	91,826	88,521	83,417	1,701.66	1,766.85
36	Uttarakhand	8,917	5,520	4,828	240.79	219.96
37	West Bengal	1,72,841	1,72,679	1,64,750	2,282.94	2,294.68
	Total	24,19,393	19,71,289	13,74,839	34,954.73	25,352.90

^{*} Includes Central Assistance released in excess which is subjected for refund/release via adjustment